## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1513/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Conros Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3	MY ANRIE LONIG	comsel	J.M_
	Mr. Jevesh Juverer		
	MV-Jikshae Menra		
	11 & Rajoni Associanes		
	Advocates for corporate		
		126 GOV.	

## ORDER CP No. 1513/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 17.11.2017.

Sd/V. NALLASENAPATHY
Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)